

27. Indian Medicines Pharmaceutical Corporation Limited, Mohan (Uttarakhand), for the year 2009-10.
28. Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2009-10.
29. Central Council for Research in Unani Medicine, New Delhi, for the year 2009-10.
30. National Institute of Unani Medicine, Bangalore, for the year 2009-10.
31. Institute of Post Graduate Teaching and Research, Gujarat University, Jamnagar, for the year 2009-10.
32. National Institute of Ayurveda, Jaipur, for the year 2009-10.
33. Rashtriya Ayurved Vidyapeeth, New Delhi, for the year 2009-10.
34. National Institute of Siddha, Chennai, for the year 2009-10. [Placed in Library For (1) to (34).
See No. L.T. 3795/15/10]

...(Interruptions)...

MoU (2010-11) between Government of India and BECIL

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Information and Broadcasting) and the Broadcast Engineering Consultants India Limited (BECIL), for the year 2010-11. [Placed in Library. See No. L.T. 3840/15/10]

...(Interruptions)...

Reports and Accounts (2009-10) of various companies and related papers

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): Sir, I lay on the Table, a copy each (in English and Hindi), of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:

- (i) (a) Annual Report and Accounts of the M/s Bridge and Roof Company (India) Limited, Kolkata, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3749/15/10]
- (ii)
 - (a) Fiftieth Annual Report and Accounts of the Tungabhadra Steel Products Limited (TSPL), Hospet, Karnataka, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3750/15/10]
- (iii)
 - (a) Fortieth Annual Report and Accounts of the Bharat Pumps and Compressors Limited (BPCL), Naini, Allahabad, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3748/15/10]
- (iv)
 - (a) Forty-fifth Annual Report and Accounts of the Triveni Structurals Limited (TSL), Naini, Allahabad, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3747/15/10]
- (v)
 - (a) Fortieth Annual Report and Accounts of the Engineering Projects (India) Limited (EPI), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3746/15/10]
- (vi)
 - (a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 3841/15/10]
- (vii)
 - (a) Fortieth Annual Report and Accounts of the Hindustan Paper Corporation Limited, Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 3745/15/10]

...(Interruptions)...

Report and Accounts (2009-10) of NHAI, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): Sir, I lay on the Table, under Section 24 of the National Highways Authority of India Act, 1988, a copy each (in English and Hindi) of the Annual Report and Accounts of the National Highways Authority of India (NHAI), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts. [Placed in Library. See No. L.T. 3842/15/10]

...(Interruptions)...

**Report (July, 2007 to June, 2008) of the Commissioner for
Linguistic Minorities and related papers.**

SHRI SALMAN KHURSHEED: Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (i) Forty-sixth Report of the Commissioner for Linguistic Minorities, for the period from July, 2007 to June, 2008, under Clause (2) of article 350B of the Constitution.
- (ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. [Placed in Library. See No. L.T. 3813/15/10]

...(Interruptions)...

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON
SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS**

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests:

- (i) Two Hundred Thirteenth Report on Action Taken by the Government on the recommendations contained in the Two Hundred Fourth Report of the Committee on the Demands for Grants (2010-11) of the Ministry of Earth Sciences;